

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

WITH

SLP(C) No. 9686/2015

Interim Relief and Office Report)

SLP(C) No. 9889/2015

Interim Relief and Office Report)

Date : 28/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Reena Pandey, Adv.

Mr. Raj Bahadur, Adv.

Mukesh Kumar Maroria, Adv.

Mr. Shreekant N. Terdal, Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9351/2015

None appears for respondent Nos.1 and 5 to 8, despite due service.

Last opportunity is granted for filing spare copies alongwith addresses of respondent Nos.2 to 4 within two weeks' time. Notice thereafter be issued to respondent Nos.2 to 4 and 9.

SLP(C) No. 9686/2015

None appears for respondent Nos.2 to 4, 9 to 11 and 15, despite due service.

Last opportunity is granted for filing spare copies alongwith address of respondent No.14 within two weeks' time. Notice thereafter be issued to respondent Nos.5, 12 to 14 and 16.

Opportunity to respondent No.1 to file counter affidavit has already been declined.

Fresh steps to be taken for service of respondent Nos.6 to 8 within two weeks. Notice thereafter be issued. Dasti, in addition, is allowed.

SLP(C) No. 9889/2015

Opportunity to respondent No.1 to file counter affidavit has already been declined.

Fresh steps to be taken for service of respondent No.2 within two weeks. Notice thereafter be issued. Dasti, in addition, is allowed.

None appears for respondent Nos.3, 5, 7 to 9, 15 and 16 despite due service.

Last opportunity is granted for filing spare copies alongwith addresses of respondent Nos.12 and 13 within two weeks' time. Notice thereafter be issued to respondent Nos.4, 6 and 11 to 14.

Last opportunity is granted to the petitioner for filing application for substitution of the legal representatives of the deceased respondent No.10 within three weeks' time. Registry to process under rules thereafter.

List again on 30.3.2017.

(PAWAN DEV KOTWAL)
Registrar